

**निर्यात सम्बर्धन परिषद् का कार्यकरण**

\*572. श्री राजनारायण : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 10 दिसम्बर, 1974 के 'नवभारत टाइम्स' में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि निर्यात सम्बर्धन परिषद् का कार्यकरण संतोषजनक नहीं है ;

(ख) क्या सरकार ने इस मामले की जांच करने का आदेश दिया है ; और

(ग) यदि हाँ, तो जांच के क्या परिणाम निकले ?

**Working of Eaqpport Promotion Councils**

\*572. SHRI RAJNARAIN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to a news item published in 'Nav Bharat Times' of 10th December, 1974 to the effect that the working of Export Promotion Councils was not satisfactory;

(b) whether Government have ordered any enquiry into the matter; and

(c) if so, the results of the enquiry?]

वाणिज्य मंत्रालय में उपमंत्री (श्री विश्वनाथ प्रताप सिंह) : (क) 10 दिसम्बर, 1974 के 'नवभारत टाइम्स' में ऐसा कोई समाचार प्रकाशित नहीं हुआ ।

: (ख) तथा (ग) प्रश्न नहीं उठते ।

if THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No such news item was published in the 'Nav Bharat Times' of 10th December, 1974.

(b) and (c) Do not arise.] f [ ] English translation.

**Increase in Maintenance Allowance of students studying abroad**

\*573. SHRI YOGENDRA MAK-WANA:

SHRI IBRAHIM KALANIA;

SHRI JAGAN NATH BHARDWAJ:

Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that the Maintenance Allowance of the students studying in Universities abroad has been increased;

(b) if so, what is the percentage of increase and the date from which this increase is applicable; and

(c) whether necessary instructions have since been issued to the Reserve Bank of India in this regard?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) The Maintenance Allowance has been increased from US dollars 210 per month to US dollars 250 per month in case of studies in the U.S.A. and Canada representing an increase of 19 per cent. In the case of studies in other countries, the allowance has been increased from Pounds 700/. (Pounds 750 in the case of students at Oxford and Cambridge) to Pounds 900/-. representing an increase of about 29 per cent. The new scale, will be introduced from 1st April, 1975.

(c) Yes, Sir.

**JArried Forces Pensioners**

\*515. SHRI I. T. SINGH:

SHRI SCATO SWU: Will the Minister of FINANCE be pleased to state;

(a) the present number of pensioners of the armed forces and the number of dependents and families of Jawans of different ranks who are benefited up to 31st December, 1974;

(b) what is the total expenditure

^Transferred from the 14th March, 1975.

incurred on the pension scheme for Jawans during the last three years; and

(c) the number of pension cases pending finalisation till date?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The number of Armed Forces pensioners as on 1-4-1974 was 7,02,338. This figure includes 1,39,666 family pensioners including children. This information as on 31-12-1974 is not available.

tb) The total expenditure incurred on pensions for Jawans including families for the last three years is as follows:—

Year	Expenditure
1971-72	Rs. 3 663 lakhs
1972-73	Rs. 3945 lakhs
1973-74	Rs. 44 <sup>1</sup> / <sub>2</sub> 1»BM

(c) Number of pension cases pending on 31-12-1974 was 8,612.

#### **Sick tea gardens in Himachal Pradesh**

\*574. SHRI SYED NIZAM-UD-DIN:

SHRI GIAN CHAND TOTU:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Expert Committee set up by Government to look into the question of take-over of sick tea gardens, has considered the cases of such gardens in Himachal Pradesh; and

(b) if not, the reasons therefor?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):

(a) and (b) To a questionnaire issued by the Tea Board in July, 1972 calling for information from tea gardens which consider themselves 'uneconomic', no response from any tea estate in Himachal Pradesh was received, and as such the question does not arise.

#### **Loans by I.F.C. to States**

◆575. SHRI BHAIKAB CHANDRA MAHANTI: Will the Minister of FINANCE be pleased to state the amount of loans sanctioned by Industrial Finance Corporation to different States for setting up new industries or for their expansion for both private and public sector projects during 1972-73 and 1973-74?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): A Statement is laid on the Table of the House.

#### **Statement**

State-wise distribution of loans sanctioned by the Industrial Finance Corporation of India to industrial concerns for setting up of new projects and for expansion, diversification of existing lines of production etc. in cooperative, private and public corporate sectors during the years 1972-73 and 1973-74 (April—March) is given in Annexures I and II respectively. [See Appendix XCI, Annexure Nos. 71 and 72].

The State-wise distribution of the financial assistance depends on location of industrial concerns assisted by the Corporation. The location of an industrial concern is indicated in the industrial licence where such licence is required; in other cases it is decided by the entrepreneur.